

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

(IA No. 23551/2020 - EARLY HEARING APPLICATION and IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE S.V.N. BHATTI
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Rajeev Kumar Dubey, Adv.
Mr. Pankaj Sharma, Adv.
Mr. Saurabh Singh Chauhan, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) :

Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the appellant, State of Uttar Pradesh, seeking adjournment, list the matter on 24.07.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(ANJALI PANWAR)
COURT MASTER (NSH)